

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. _____ OF 199

Applicant(s)

Advocate for

Applicant(s)

Respondent(s)

Advocate for

Respondent(s)

Notes of the Registry

Orders of the Tribunal

16-12-98

Mr. J. K. Kaushik, Counsel for the applicant.

Mr. Vinit Mathur, Counsel for the respondents.

Learned counsel for the applicant does not want to press this application. The application is, therefore, dismissed as not pressed. The parties are left to bear their own costs.

Gopal Singh

Gopal Singh
Adm. Member

A. K. MISRA

A. K. MISRA
Judl. Member

Part II and III destroyed
in my presence on 7.4.06
under the supervision of
section officer (I) as per
order dated 28/2/06

Section officer (Record)

21/12/98

Received

21/12/98